

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:375

ANSWERED ON:25.02.2015

VACANT POST OF TEACHERS

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of posts of teachers lying vacant in the Government and Government aided degree colleges, inter colleges and high schools in the country including Uttar Pradesh, State-wise;
- (b) whether the Government has made any assessment regarding student-teacher ratio and the total requirement of teachers in the country;
- (c) if so, the details thereof, State-wise;
- (d) the position of the existing teachers training institutions for training teachers;
- (e) the details of the action plan formulated by the Government in collaboration with State Governments to fill up these posts; and
- (f) the time by which these posts are likely to be filled up?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) : As per the information furnished by the University Grants Commission(UGC), while 37.5% and 28.8% of teaching and non-teaching posts, respectively, were lying vacant as on 31st March,2014 in 39 Central Universities that receive maintenance and full salary grants from it, only 17.4% and 23.6% of teaching and non-teaching posts, respectively, were lying vacant as on 31st March,2014 in similarly funded 8 Deemed to be Universities.

A State-wise statement of teacher vacancies under Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan(RMSA) reported by State Governments / UT administrations is at Annexure. In addition, States/UTs also have vacancies on the teacher cadre borne by the State Governments. Information in respect of teacher vacancies on the state cadre, in Secondary Schools and state higher educational institutes is not maintained centrally.

(b) & (c): As per the All India Survey on Higher Education for 2012-13 (provisional report), the student-teacher ratio is 1:20 for regular mode of teaching whereas the prescribed student- teacher ratio is, upon averaging across different streams, 1:15 for undergraduate level teaching in higher educational institutions in the country (for post graduate and research students the prescribed ratio is 1:12). The state wise student-teacher ratio in higher education, as per the All India Survey on Higher Education, 2012-13(provisional report) is available at <http://aishe.nic.in/aishe/view Document.action?documentId=158> .

(d): The UGC is funding sixty six Academic Staff Colleges, functioning from the campuses of various Universities and colleges in the country for imparting orientation and refresher training to teachers in higher educational institutions. The National Institutes of Technical Teachers Training and Research (NITTTRs) have been established as autonomous Institutes by the Ministry of Human Resource Development to offer need based Human Resource Development programmes through appropriate modes and develop curricula and instructional resources in Engineering Colleges, Polytechnic Colleges, Vocational institutions, etc. The National Council of Teacher Education regulates higher educational institutions conducting Teacher Education degree programs. Further, District Institutes of Education and Training (DIETs) under SSA are mandated with undertaking pre- service and in-service teacher education pro- grammes at primary and elementary levels at the District level.

(e): In order to mitigate the situation arising out of shortage of teachers, the Government has taken the following measures:

- i) The age of superannuation for teachers in Central Educational Institutions has been enhanced to sixty five years
- ii) Subject to availability of vacant positions and fitness, teachers are eligible for re-em- ployment on contract basis beyond the age of 65 years upto the age of 70 years.
- iii) Conditions governing mobility of academic staff have been relaxed to enable retention of teachers in these institutions.
- iv) UGC has also launched "Operation Faculty Recharge Programme" for augmenting the research and teaching resources of universities to tackle the faculty shortage in university system.

v) Universities have been permitted to engage adjunct/guest/contractual faculty to the extent of 10% of the sanctioned strength.

vi) Para 12.2 of the UGC Regulations on Minimum Qualifications for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education 2010 clearly mentions that all the sanctioned / approved posts in the university system shall be filled up on an urgent basis.

The UGC has created an academic job portal at <http://www.ugc.ac.in/jobportal> to help National Eligibility Test (NET)/State Level Eligibility Test (SLET)/Ph.D qualified candidates to bring their academic profile to the attention of universities/colleges and other employers with the ultimate aim to get them a suitable job. The portal facilitates candidates to register and create their profile online. The academic job portal facilitates the employers to search and browse academic profile of candidates available on this portal. The portal also facilitates employers to register and post the job vacancies on this portal so that candidates can apply against the vacancies.

(f): The Central Government and the UGC are continuously monitoring the progress of filling of vacancies of teachers in Central Universities. The issue relating to vacancy of teachers was also discussed prominently in the Conference of Vice-Chancellors of Central Universities on 4th & 5th February, 2015 under the Chairmanship of Hon'ble President of India, in which Vice-Chancellors were exhorted to fill up the vacancies within six months of appointment of Visitor's nominee in cases where the Vice-Chancellors are in positions. It was also decided that the Executive Councils of Central Universities must recommend members for Search-cum-Selection Committees within 30 days. time- bound manner. As a follow up, the Ministry has written to all concerned to implement the decisions on priority and to furnish an Action Taken Report to Ministry.

Regarding other Universities, the UGC, on 12th November, 2014, has requested the Vice- Chancellors of all Universities and Deemed to be Universities to make serious efforts in ensuring that all vacant positions are filled up by the university well before the start of the next academic session so that the selected persons are available for the instructional programs of the new academic session.